

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3858**  
**TO BE ANSWERED ON 08.12.2016**

**Drinking Water as Fundamental Right**

3858. SHRI JITENDRA CHAUDHURY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to take any steps for the declaration that access to safe drinking water is a fundamental right of every citizen of the country and if so, the details thereof;
- (b) the total number of rural habitations in the country and the number of them provided with safe drinking water facility, State/UT-wise; and
- (c) whether the Government proposes to chalk out an action plan to achieve 100 percent coverage of habitations/villages in regard to safe drinking water by 2020 and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) No Madam.

(b) The State-wise details of total number of rural habitations in the country which are getting safe drinking water is at **Annexure**.

(c) Yes Madam. This Ministry has prepared a Strategic Plan for the rural drinking water sector for the period 2011-2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply and by 2022, the goal is to cover 90% of rural households with piped water supply .

## Annexure

<b>Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No. 3858 due for reply on 08.12.2016</b>				
<b>S.No.</b>	<b>State</b>	<b>Total No of Habitations</b>	<b>Fully Covered Habitations (getting at least 40 Litres per capita per day)</b>	<b>Partially Covered Habitations (getting less than 40 Litres per capita per day)</b>
1	ANDMAN and NICOBAR	400	324	76
2	ANDHRA PRADESH	48342	32952	14864
3	ARUNACHAL PRADESH	7577	2847	4675
4	ASSAM	88099	55844	23473
5	BIHAR	110234	64826	40148
6	CHHATTISGARH	74647	70556	2968
7	GOA	347	345	2
8	GUJARAT	36066	36061	5
9	HARYANA	7948	7500	242
10	HIMACHAL PRADESH	53604	41492	12112
11	JAMMU AND KASHMIR	15958	8714	7239
12	JHARKHAND	120067	113033	429
13	KARNATAKA	60220	27115	31195
14	KERALA	11883	3551	7676
15	MADHYA PRADESH	128067	127867	47
16	MAHARASHTRA	100066	88164	11510
17	MANIPUR	2868	2239	629
18	MEGHALAYA	10475	1670	8795
19	MIZORAM	738	447	291
20	NAGALAND	1530	707	780
21	ODISHA	156468	127887	25914
22	PUDUCHERRY	266	153	113
23	PUNJAB	15384	9858	1817
24	RAJASTHAN	121648	54896	46029
25	SIKKIM	2084	731	1353
26	TAMIL NADU	100204	91287	8566
27	TELANGANA	24582	13031	10070
28	TRIPURA	8723	4242	519
29	UTTAR PRADESH	260801	259386	1054
30	UTTARAKHAND	39209	21643	17548
31	WEST BENGAL	105905	51600	44515
<b>Total</b>		<b>1714410</b>	<b>1320968</b>	<b>324654</b>
<b>Percentage</b>			<b>77.05</b>	<b>18.94</b>

(source: format C-17)